## No.RJ-1/Regular/ 948 /2025

## <u>NOTICE</u>

IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in-person at the **Principal Seat at Bombay** that on **24<sup>th</sup> April 2025 :-**

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The Division Bench presided over by the **Hon'ble Shri Justice A. S. Gadkari** will not be available for judicial work. Urgent mentioning and placing of the matters, if any, is allowed before the Division Bench presided over by **the Hon'ble Shri Justice B. P. Colabawalla.** 

Dated this 24<sup>th</sup> day of April 2025

By order

Sd/-(A. H. Laddhad) Prothonotary & Sr. Master Sd/-(H. M. Bhosale) Registrar (Judicial-I)